

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 367 OF 2017

Dated : 14th February, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Meghalaya Power Generation Corporation Ltd. ... Appellant(s)
Vs.
Meghalaya State Electricity Regulatory Commission
& Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

Learned counsel for Appellant is permitted to file rejoinder today.

It is represented that pleadings are complete.

List the matter for hearing on **07-05-2019**.

(S. D. Dubey)
Technical Member

tpd/ss

(Justice Manjula Chellur)
Chairperson